

Constitution of Bench During Summer Vacation, 2006

Week commencing 29.05.2006

1. Hon. Anjani Kumar, J.
Hon. Sunil Ambwani, J. Urgent Special Appeals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Public Interest Litigation, Criminal Contempt, Contempt Appeals and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
2. Hon. Sanjay Misra, J. Minor Bail Applications.
3. Hon. V.K. Shukla, J. Urgent Misc. Writs
4. Hon. Sudhir Agarwal, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
5. Hon. Vinod Prasad, J. All Criminal Matters (except Bail Matters), Urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
6. Hon. Shiv Shanker, J. Major Bail Applications.

Week commencing 05.06.2006

1. Hon. Dr. B.S. Chauhan, J.
Hon. Poonam Srivastava, J. Urgent Special Appeals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Public Interest Litigation, Criminal Contempt, Contempt Appeals and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
2. Hon. A.P. Sahi, J. Minor Bail Applications.
3. Hon. Anjani Kumar, J. Urgent Misc. Writs
4. Hon. Sudhir Agarwal, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
5. Hon. Vinod Prasad, J. All Criminal Matters (except Bail Matters), Urgent Criminal Writs and Habeas Corpus

Writs cognizable by Single Judge.

6. Hon. V.D. Chaturvedi, J. Major Bail Applications.

Week commencing 12.06.2006

1. Hon. Prakash Krishna, J.
Hon. D.P. Singh, J. Urgent Special Appeals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Public Interest Litigation, Criminal Contempt, Contempt Appeals and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
2. Hon. K.N. Sinha, J. Minor Bail Applications.
3. Hon. S.K. Singh, J. Urgent Misc. Writs
4. Hon. Sabhajeet Yadav, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
5. Hon. A.P. Sahi, J. All Criminal Matters (except Bail Matters), Urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
6. Hon. Saroj Bala, J. Major Bail Applications.

Week commencing 19.06.2006

1. Hon. Anjani Kumar, J.
Hon. D.P. Singh, J. Urgent Special Appeals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Public Interest Litigation, Criminal Contempt, Contempt Appeals and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
2. Hon. G.P. Srivastva, J. Minor Bail Applications.
3. Hon. A.P. Sahi, J. Urgent Misc. Writs
4. Hon. Sabhajeet Yadav, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
5. Hon. S.S. Kulshrestha, J. All Criminal Matters (except Bail Matters), Urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
6. Hon. R.K. Rastogi, J. Major Bail Applications.

Week commencing 26.06.2006

1. Hon. Sushil Harkauli, J.
Hon. Vineet Saran, J. Urgent Special Appeals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Public Interest Litigation, Criminal Contempt, Contempt Appeals and Service Writs arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals cognizable by Division Bench.
2. Hon. S.K. Singh, J. Minor Bail Applications.
3. Hon. Bharati Sapru, J. Urgent Misc. Writs
4. Hon. Tarun Agarwala, J. Urgent Writs (except Misc. Writs, Criminal Writs and Habeas Corpus Writs) and Civil Matters.
5. Hon. Arun Tandon, J. All Criminal Matters (except Bail Matters), Urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.
6. Hon. R.K. Rastogi, J. Major Bail Applications.

Senior Vacation Judge at Allahabad

1. Hon. Dr. B.S. Chauhan, J. From 29.05.2005 to 11.06.2006
2. Hon. R.K. Agrawal, J. From 12.06.2005 to 25.06.2006
3. Hon. Sushil Harkauli, J. From 26.06.2005 to 02.07.2006

CHIEF JUSTICE

19.05.2006